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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 93/2001  
in  
OA 1031/1993

New Delhi this the 6th day of August, 2001

Hon'ble Shri S.R. Adige, Vice Chairman(A)  
Hon'ble Smt. Lakshmi Swaminthan, Vice Chairman(J)

Sukhbir Singh (Sub Inspector)  
D-1425(Now Inspector),  
S/O Shri Bhim Singh,  
Resident of C-507,P.T.S.Colony,  
Malviya Nagar, New Delhi.

...Petitioner

(None for the petitioner )

VERSUS

1. Shri Ajay Raj Sharma,  
Commissioner of Police,  
Police Headquarters, I.P.Estate,  
New Delhi-110002

2. Shri P.S. Bhatnagar,  
Chief Secretary,  
Govt. of NCT of Delhi, 5, Sham Nath  
Marg, Delhi-110054.

...Respondents

(By Advocate Mrs. Geeta Luthra along with  
Shri Sanjiv Sahey )

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A))

As there is none to press the CP 93/2001, the same  
is dismissed for default and non prosecution.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Vice Chairman (J)

*S.R. Adige*  
( S.R. Adige )  
Vice Chairman (A)

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